



OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI COURTS, DELHI

No. 48227-239/Purchase Cell/2022

Dated 19 JUN 2022

Copy of **Notice Inviting Tender (NIT) ID No.-2022_DDC_222909** forwarded to:-

1. Branch Incharge R & I Branch of all District Court Complexes, Delhi/New Delhi for pasting the said Notice Inviting Tender on the Notice Board of their concerned District Court Complexes for information to the general tenderers.

2. Website Committee with a request to upload the aforesaid Notice Inviting Tender on the website of Delhi District Courts, Delhi.

Delhi
10/06/2022
Branch Incharge
Purchase Cell,
Tis Hazari Courts, Delhi



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TIS HAZARI COURTS:: DELHI

E-TENDER NOTICE

TENDER ID NO : 2022_DDC_222909

E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

Sub: Contract for Running of Canteen at 3rd Floor, Tis Hazari Court Delhi.

Estimated cost : NOT AVAILABLE
EMD : Rs. 20,000/-

Last date for downloading the tender	04.07.2022 upto 04.00 PM
Last date and time for online submission of Bid	04.07.2022 upto 04.00 PM
Opening date of the Technical Bid	04.07.2022 at or after 04.15 PM
Opening date of the Financial Bid	04.07.2022 at or after 04.30 PM
Last date for submission of EMD	04.07.2022 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.

LOVLEEN
CHAIRMAN, PURCHASE COMMITTEE /
PO MACT-02, CENTRAL DISTRICT
TIS HAZARI COURTS, DELHI

Digitally signed by LOVLEEN
Date: 2022.06.10 15:09:24 IST
Location: NCD of Delhi-DL